

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 32 OF 2015**  
**&**  
**APPEAL NO. 47 OF 2015**

**Dated: 14<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**APPEAL NO. 32 OF 2015**

**Talwandi Sabo Power Ltd. .... Appellant(s)**  
**Vs.**  
**Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sujit Ghosh  
Mr. Shashank Shekhar  
Ms. Krishna Rao  
Mr. Prashanto Chandrasen

Counsel for the Respondent(s) : Mr. Hemant Singh  
Ms. Shikha Ohri for R.1  
  
Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-2

**APPEAL NO. 47 OF 2015**

**Nabha Power Ltd. & Anr. .... Appellant(s)**  
**Vs.**  
**Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.  
Mr. Ankit Prasoon  
Mr. Abhishek Kumar  
Mr. Kush Saggi

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-1  
  
Mr. Hemant Singh  
Ms. Shikha Ohri for R-2

**ORDER**

List the matter for further hearing on **15.03.2017**.

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

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